(b) & (c) As saturation point has already been reached in West Bengal. Assam and Tripura, only those migrants of the fresh influx are accepted for relief and rehabilitation assistance, who express their willingness to move outside these States. Accordingly, more than 1.16 lakh persons have been sent to relief camps in Mana and in other States.

These migrants have not yet been rehabilitated. They have been temporarily accommodated in camps pending their rehabilitation. As most of these migrants are agriculturist, they want to be resettled in agriculture. This will be done to the extent land is made available by the different State Governments, who have been approached in this regard. In view, however, of the fact that land is scarce, it may not be possible all agriculturist to rehabilitate the on land and, as such, the State families Governments have also been requested to formulate proposals for their resettlement in small scale and medium industries along with the other non-agriculturist families. Necessary facilties for training will also be provided which will assist them in their rehabilitation.

FISHING CRAFT

*437. SHRI NIREN GHOSH: DR. K. MATHEW KURIAN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Government of India are considering a scheme for subsidising the cost of indigenously manufactured fishing craft;

(b) if so, what are the details of the scheme; and

(c) whether such subsidy will be specially given to the small manufacturers of fishing craft?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

(a) The Government of India have introduced a scheme for subsi dising the cost of indigenously manufactured fishing vessels of 57-ft. length and above.

(b) The subsidy has been introduc ed to promote development of deep sea fishing with indigenously manu vessels. quantum The factured of subsidy will be assessed at 27J',{ of the c.i.f. cost of an equivalent im ported vessel limited to the differ ence between the assessed fair price of an indigenously manufactured vessel and c.i.f. cost of a correspond ing imported vessel. The subsidy so calculated will be admissible only in cases where the price charged to the purchaser by the ship-building firm equivalent is to or below the amount arrived at reducing by the from admissible quantum of subsidy the assessed fair price of indigenous manufacture.

(c) The scheme does not envisage special support to small manufactures of fishing craft.

PAPER POTENTIALITY OF THE FORESTS IN JAMMU AND KASHMIR

*438. SHRI GULAM NABI UNTOO: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether any survey has been conducted regarding paper potentiality ol' the forests in the State of Jammu and Kashmir; and

(b) if so, whether Government propose to set up a paper industry in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Sir. A preinvestment survey is